

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2009

Dated : 24th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

**Orissa Electricity Regulatory Commission & Ors.
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Mr. Anthryami Upadhyay
Ms. Ishita for R-2**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **07.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs